

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
HEALTH & FAMILY WELFARE DEPARTMENT
9TH LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI-110002
PH: 011-23392017; email: pshealth@nic.in

No.PS/HFW/2020/Prsecyhfw/4701-4750

Dated: 14-05-2021

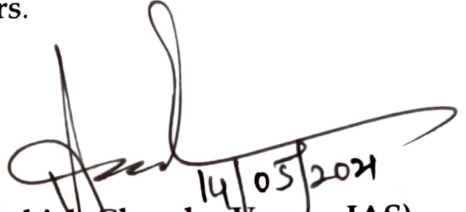
ORDER

Sub:- Ex-gratia for HCWs who have died due to COVID.

HCW Corona Warriors of all engaged in patient care of COVID patients and it is tragic, but inevitable, that certain cases of deaths have occurred in such HCWs. Recognizing this ultimate sacrifice, the government has approved a scheme of ex-gratia payment to be made through the Revenue Department.

In view of the sensitivities involved, and in order of convey Government's sense of sympathy and recognition, it is hereby instructed that all such cases shall be processed in a time bound manner so that the proposal can be submitted to Revenue Department for further action within a period of 24 hours.

This is for strict compliance.


(Dr. Ashish Chandra Verma, IAS)
Pr. Secretary(H&FW)

Copy for necessary action to:-


1. Director, DGHS.
2. MD (DSHM).
3. MS/MD of all hospitals, GNCTD.

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Copy for kind information to :-

1. ACS (Power)/Nodal Officer (COVID-19).
2. Pr. Secretary (Revenue)-cum-Divisional Commissioner, GNCTD.
3. Pr. Secretary to Hon'ble LG, Delhi.
4. Secretary to Hon'ble CM, Delhi.
5. OSD to Chief Secretary, Delhi.


(Dr. Ashish Chandra Verma, IAS)
Pr. Secretary(H&FW)